NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **27.09.2018**

NAME OF THE PARTIES: Omkar Realtors Andheri Project Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013.

Order

28. C.P.(CAA)/2705/MB/2018

Counsel for the both sides present. Mr. Surjan Singh Rauthan, PCS, submits that he has filed an Intervening Application bearing I.A. No. 1041/2018 objecting the scheme. Counsel for the Petitioner is directed to serve the copy of the Petition to the objector for their reply. List it on 11.10.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

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